

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:418

ANSWERED ON:25.02.2000

INSTALMENT OF D.A.

ANANTA NAYAK;HARIBHAU MAHALE;PUTTASWAMY GOWDA

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the employees of Central Government have become eligible for another instalment of Dearness Allowance due to sharp increase in the price index;
- (b) if so, the details thereof; and
- (c) if so, the percentage of D.A. the employees would get.

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a) to (c): Dearness Allowance to Central Government employees is revised twice a year from 1st January and 1st July payable with the salary for the months of March and September respectively. The instalment due from 1st January normally becomes payable with the salary for the month of March, paid in April, and the decision to revise the rates of D.A. w.e.f. 1.1.2000 will be taken well before it becomes payable.